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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.07.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 813/252/HDB/2018
NAME OF THE COMPANY	Techselah Products & Solutions Pvt Ltd
NAME OF THE PETITIONER(S)	Techselah Products & Solutions Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Advocate	9160001435	SR

ORDER

Matter is listed today for admission.

No representation for Petitioner Company is present. Ms. Sindhura representing for Mr.T.Sujan Kumar Reddy for RoC is also present.

Issue notice to RoC Hyd. Counsel to serve the notice on the RoC Hyderabad and file proof of service.

List the matter on 13.08.2018.

  
Member(Judl)